

HCC No. 14/2022

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 06th NOVEMBER 2023.**

CORRIGENDUM/ADDENDUM

The High Court of Karnataka, Bengaluru vide Tender Notification No. HCK/2023-24/IND0008 dated 17.10.2023 had called for tender towards procurement of Video Conferencing System and Live Streaming Systems/Hardware for paperless Work flow of Court Halls of High Court of Karnataka and District Judiciary in the State.

The last date fixed for uploading tender on 15.11.2023 at 4.00 PM is hereby extended upto 21.11.2023 at 4.00 PM. For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

. In this regard, out of total change requests, approved changes regarding clarification/queries in RFP clause is enclosed herewith.

Sd/-

**(N.G.DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

Flag-A			
Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow			
Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
Corrigendum/Addendum for RFP Clauses and Annexures			
1	RFP Page 2, SECTION-I: INVITATION FOR TENDERS (IFT) Clause-1	1.4. Camera with Mounting Accessories	No Change
2	RFP Page 5, SECTION II:INSTRUCTIONS TO TENDERERS (ITT)-A. Introduction- 1.Eligible Tenderers	<p>The participants of POC (Ref: EOI No. HCC SCC-35/2011 dated:15/07/2022) and those who have physically conducted POC in the Court Hall of the High Court of Karnataka alone are eligible to participate in this tender, namely in conformity with clause no. 16 and 17 of scope of the project under the said EOI document. There are Seven vendors have given POC demonstration for "Integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings as well as for implementation of Paper less work flow" in the Court Hall of High Court of Karnataka, Bengaluru</p> <ol style="list-style-type: none"> 1. M/s Rahi Systems Pvt Ltd. 2. M/s Connectivity IT Solutions Pvt. Ltd. 3. M/s Telecommunications Consultants India Ltd. 4. M/s Office Art 5. M/s Cyfuture India Pvt. Ltd. 6. M/s Railtel of India Ltd. 7. M/s Broadcast Engg Consultants India Pvt. Ltd. 	<p>The participants of POC (Ref: EOI No. HCC SCC-35/2011 dated:15/07/2022) and those who have physically conducted POC in the Court Hall of the High Court of Karnataka alone are eligible to participate in this tender, namely in conformity with clause no. 16 and 17 of scope of the project under the said EOI document. There are Seven vendors have given POC demonstration for "Integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings as well as for implementation of Paper less work flow" in the Court Hall of High Court of Karnataka, Bengaluru Bengaluru are as follows:</p> <ol style="list-style-type: none"> 1. M/s Rahi Systems Pvt Ltd. 2. M/s Connectivity IT Solutions Pvt. Ltd. 3. M/s Telecommunications Consultants India Ltd. 4. M/s Office Art 5. M/s Cyfuture India Pvt. Ltd. 6. M/s RailTel Corporation of India Ltd. 7. M/s Broadcast Engg Consultants India Pvt. Ltd.

Flag-A			
Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow			
Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
3	RFP Page 6, SECTION II:INSTRUCTIONS TO TENDERERS (ITT)-A. Introduction- 1.Elignible Tenderers	1.9 The Vendors/OEMs/System Integrators shall be ensured of cabling work if any to be done in the Court Halls and premises for connectivity amongst the hardware to be installed for complete integration of the system. Vendor to note the required number of system including all necessary cabling, wiring, electrical job work, Power points, power plugs, and other related accessories including network and power supply to the proposed equipment.	1.9 The Vendors/OEMs/System Integrators shall be ensured of cabling work if any to be done in the Court Halls and premises for connectivity amongst the hardware to be installed for complete integration of the system. Vendor to note the required number of system including all necessary cabling, wiring, electrical job work, Power points, power plugs, and other related accessories including network and power supply from the nearest UPS point and Switch to the proposed equipments.
4	RFP Page 6, SECTION II:INSTRUCTIONS TO TENDERERS (ITT)-A. Introduction- 1.Elignible Tenderers	1.14 The Hon'ble Computers and Technology Committee and Technical Experts of the High Court of Karnataka will examine the proposed solutions and suitability of various products as per the requirements for the evaluation of proposed solutions by the said committee and is finalizing the tender on QCBS basis.	No Change
5	RFP Page 6, SECTION II:INSTRUCTIONS TO TENDERERS (ITT)-A. Introduction- 1.Elignible Tenderers	1.18. All patches and updates shall be provided by the Vendors/OEMs/System Integrators,from time to time to keep the system updated with assured efficiency.	If Vendor/OEM provides Central Mangament Portal for patch management, updates, etc., it is added advantage and it will be consider while technical evaluation
6	RFP Page 7, SECTION II:INSTRUCTIONS TO TENDERERS (ITT)-A. Introduction- 1.Elignible Tenderers	7. Documents Constituting the Tender-Clause 1.21 At 150 Court Halls, we have already 1) A&T Cameras - A & T , 2) Mic-cum-Speaker - A&T UBT-800 and 50" Samsung Commercial Display in place and in those respective locations the same is to be integrated by utilizing this existing items for the project and by supplementing additional hardware required as per the current RFP so as to get complete integration. Accordingly, the line of items like Camera, Display cost is to be excluded (namely to the extent proposed items was not used) from the billing /invoice from that respective Court Locations.	1) A&T PTZ Camera - A&T PTU12, 2) Mic-cum-Speaker - A&T UBT800 Pro and 3) 50" Samsung Commercial Display - SAMSUNG QM50B

Flag-A			
Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow			
Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
7	RFP page 13, Earnest Money Deposit (EMD): Clause 13.1	Pursuant to ITT Clause 7, the Tenderer shall furnish, as part of its tender, The bidder shall pay Rs. 80,00,000/- (Eighty Lakhs) in one single transaction as the Earnest Money Deposit in the e-Procurement portal.	No Change
8	RFP Page 16, SECTION II : INSTRUCTIONS TO TENDERERS (ITT) Clause 23. Evaluation and Comparison of Tenders	23.3(b)(ii) Material Delivery: It is agreed upon that if the successful bidder fails to supply and install of Schedule of Requirements within 12 (Twelve) weeks from the date of award of contract, a penalty of 0.5% of the total cost of the Schedule of Requirements per each week will be charged until the delivery & installation is complete.	No Change
9	RFP Page 16, SECTION II : INSTRUCTIONS TO TENDERERS (ITT) Clause 23. Evaluation and Comparison of Tenders	23.3(b)(iii) Service Delivery: All the service call logs is to be registered on https://causelist.kar.nic.in/ccms e-Portal complaints management system of High Court of Karnataka on daily basis. Penalty for delay in attending the service calls on Schedule of Requirements in time, will be levied at a rate of Rs.50/- (Fifty Rupees only) per each of the Schedule of Requirements for each day.	No Change, (High Court has CCMS application for logging IT Hardware related calls and login details will be shared to the successful bidder after supply and delivery)
10	RFP Page 16, SECTION II : INSTRUCTIONS TO TENDERERS (ITT) Clause 23. Evaluation and Comparison of Tenders	23.4 (d) Spare Parts and After Sales Service Facilities in India: The cost to the Purchaser of establishing the minimum service facilities and parts inventories, as outlined elsewhere in the tender documents, if quoted separately, shall be added to the tender price.	No Change
11	RFP Page 21, SECTION III – GENERAL CONDITIONS OF CONTRACT (GCC) Clause 4. Use of Contract Documents and Information; Inspection and Audit by the High Court of Karnataka and Government	4.4 The supplier shall permit the Purchaser to inspect the Supplier's accounts and records relating to the performance of the Supplier and to have them audited by auditors appointed by the Government, if so required by the Government.	4.4 The supplier shall permit the Purchaser to inspect the Supplier's accounts and records relating to the performance of the Supplier upon a reasonable notice and to have them audited by auditors appointed by the Government, if so required by the Government.

Flag-A

Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow

Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
12	RFP Page 21, SECTION III – GENERAL CONDITIONS OF CONTRACT (GCC) Clause 5. 5. Patent Rights	5.1 The Supplier shall indemnify the Purchaser against all third-party claims of infringement of patent, trademark or industrial design rights arising from use of the Goods or any part thereof in India.	No Change
13	RFP Page 22, SECTION III – GENERAL CONDITIONS OF CONTRACT (GCC) Clause7. Inspections and Tests	Clause 7: Inspections and Tests	No Change
14	RFP Page 25, SECTION III – GENERAL CONDITIONS OF CONTRACT (GCC) Clause 14. Warranty	Clause 14: Warranty	No Change
15	RFP Page 26, SECTION III – GENERAL CONDITIONS OF CONTRACT (GCC) Clause 15. Payment	Clause 15: Payment	No Change
16	RFP Page 26, SECTION III – GENERAL CONDITIONS OF CONTRACT (GCC) Clause 17. Change Orders	Clause 17: Change Orders	No Change
17	RFP Page 36, SECTION IV: SPECIAL CONDITIONS OF CONTRACT (SCC) Clause 5.18. Eligible Tenderers (ITT Clause 1): Clause 18	Clause 18.6: All the equipment supplied should withstand the indoor & outdoor rugged and other environmental conditions and conform to global ISO standards, requisite statutory compliance and Equipment certifications as specified, as well prevailing compliances etc.,	Clause 18.6: All the equipment supplied should withstand the indoor environmental conditions and conform to global ISO standards, requisite statutory compliance and Equipment certifications as specified, as well prevailing compliances etc.,

Flag-A			
Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow			
Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
18	RFP Page 32, SECTION IV: SPECIAL CONDITIONS OF CONTRACT (SCC) Clause 5. Payment (GCC Clause 15) (Modified)	Clause 5: Payment (GCC Clause 15) (Modified)	No Change
19	RFP Page 33, SECTION IV: SPECIAL CONDITIONS OF CONTRACT (SCC) Clause 5. Payment (GCC Clause 15) (Modified)	Clause 5(iii) High Court of Karnataka is not liable to pay additional taxes in the event of a change in the Tax structure. In the event of raise in Tax structure, the bidder shall absolve all the applicable taxes.	No Change
20	RFP page 36, 18. Eligible Tenderers (ITT Clause 1): Clause 18.4	All the types of equipment should be latest and of the prevailing/current standard production of the manufacturer at the time of the proposal. The proposed equipment shall not be likely to be declared as end-of-life/sale within five years from the date of supply.	All the types of equipment should be latest and of the prevailing/current standard production of the manufacturer at the time of the proposal. The proposed equipment shall not be likely to be declared as end-of-support within five years from the date of supply.
21	RFP Page 40, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-1: Annexure-1: Technical Specification of 50" Commercial Display with Floor Mount kit & Swivel Mount kit P.Sl.No.5 Typical Brightness- 400 or better	No Change

Flag-A

Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow

Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
22	RFP Page 42, SECTION VI - TECHNICAL SPECIFICATIONS	<p>Annexure-2: Technical Specification of 23" Interactive Touch System</p> <p>P.SI.No.4 Tilt Range : 11° - 73° adjustable tilt stand for ergonomic writing position</p> <p>P.SI.No.5 Connections: HDMI, USB, VGA connection cables with Encryption AES256/RSA2048, DVI video input and output for connecting Desktop and Large display</p> <p>P.SI.No.12 Processor Family- 12th Gen or Higher, Intel Core i5 or AMD Ryzen 5 or Equivalent or Higher Processor with compatible Motherboard & Chipset.</p> <p>P. SI.No. 19 Hard Disk-Integrated Dual Port SATA III Controller or higher, HDD 1TB (7200 RPM or more)</p> <p>P.SI.No.32 Power Supply / Adaptor-180 Watts/ 300 Watts with 90% Energy efficiency or higher, Optimum Wattage SMPS to support full use of system with all USB ports utilized</p>	<p>P.SI.No.4 Tilt Range : 11° - 60° adjustable tilt stand for ergonomic writing position</p> <p>P.SI.No.5 Connections: HDMI, USB connection cables, DVI video input and output for connecting Desktop and Large display</p> <p>P.SI.No.12 Processor Family - 12th Gen or Higher, Intel Core i5 or AMD Ryzen 5 or Equivalent or Higher Processor with compatible Motherboard & Chipset.</p> <p>P. SI.No. 19 Hard Disk - 256GB SSD+1TB SATA HDD or 1TB SSD</p> <p>P.SI.No.32 Power Supply / Adaptor - 180 Watts/ 300 Watts with 85% Energy efficiency or higher, Optimum Wattage SMPS to support full use of system with all USB ports utilized</p>

Flag-A

Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow

Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
23	RFP Page 44, SECTION VI - TECHNICAL SPECIFICATIONS	<p>Annexure-3: Technical Specification of Small form Factor PC for Soft VC Calling and AV System Controlling</p> <p>P.SI.No.3 Processor Family - 12th Gen or Higher, Intel Core i5 or AMD Ryzen 5 or Equivalent or Higher Processor with compatible Motherboard & Chipset.</p> <p>P. SI.No. 10 Hard Disk - 256GB SSD+1TB SATA HDD or 1TB SSD</p> <p>P. SI.No. 20 Speakers - Stereo Sound Speakers (Built-in with CPU Cabinet or Monitor at least 2W)</p> <p>P. SI.No. 23 USB Port - Minimum 8 USB ports with minimum 2 USB 3.2 Gen 2</p> <p>P. SI.No. 24 Other Ports - Combo Audio Jack for headphone and Mic, 1xRJ45, 1xDP/VGA and 1xHDMI</p> <p>P.SI.No.25 Power Supply / Adaptor - 180 Watts/ 300 Watts with 85% Energy efficiency or higher, Optimum Wattage SMPS to support full use of system with all USB ports utilized</p>	<p>* if Codec based solution providing and achieving requirement of High Court means it is optional to quote this line of item.</p> <p>* The proposed system shall support for any soft VC client for Soft VC Calling.</p> <p>P.SI.No.3 Processor Family - 12th Gen or Higher, Intel Core i5 or AMD Ryzen 5 or Equivalent or Higher Processor with compatible Motherboard & Chipset.</p> <p>P. SI.No. 10 Hard Disk - 256GB SSD+1TB SATA HDD or 1TB SSD</p> <p>P. SI.No. 20 Speakers - Stereo Sound Speakers (Built-in with CPU Cabinet or Monitor at least 1W)</p> <p>P. SI.No. 23 USB Port - Minimum 8 USB ports with minimum 2 USB 3.2 Gen 1 or higher</p> <p>P. SI.No. 24 Other Ports - Combo Audio Jack for headphone and Mic, 1xRJ45, 1xDP/VGA and 1xHDMI</p> <p>P.SI.No.25 Power Supply / Adaptor - 180 Watts/ 300 Watts with 85% Energy efficiency or higher, Optimum Wattage SMPS to support full use of system with all USB ports utilized</p>
24	RFP Page 46, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-4: Technical Specification of Camera with Mounting Accessories	No Change

Flag-A			
Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow			
Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
25	RFP Page 48, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-7: Technical Specification of Speaker with Amplifier & Wallmount Kit P. Sl.No. 4 Frequency Range (-10 dB): 52 Hz - 20 kHz P. Sl.No. 5 Maximum Peak SPL 128 dB SPL	P. Sl.No. 4 Frequency Range (-10 dB):53Hz-20 kHz P. Sl.No. 5 Maximum Peak SPL 124 dB SPL
26	RFP Page 49, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-8: Technical Specification of 24-Port Gigabit PoE Network Switch P Sl.No. 2 Physical Specifications - 24 # 10/100/1000 Base-T auto-sensing PoE+ ports, 2 dedicated 100/1000 Base-X Fiber SFP ports	P. Sl.No. 2 - Physical Specifications - 24 # 10/100/1000 Base-T auto-sensing PoE+ ports 2 dedicated 10G Base-X Fiber SFP+ ports with copper connectivity, should be capable to deliver iSCSI, NFS, CIFS/SMB, sFTP, etc.,
27	RFP Page 51, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-9: Technical Specification of 1-In, 4-Out HDMI Splitter	No Change
28	RFP Page 51, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-10: Technical Specification of HDMI Receiver P. Sl.No.:6 Extension Line:HDMI 2.0 signals up to 4K@60Hz / 4:4:4 up to 70m (4K 40m / 1080P 70m)	P. Sl.No.:6 Extension Line:HDMI signals up to 4K@30Hz / 4:4:4 up to 70m (4K 40m / 1080P 70m)
29	RFP Page 52, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-11: Technical Specification of HDMI Transmitter P. Sl.No.:6 Extension Line:HDMI 2.0 signals up to 4K@60Hz / 4:4:4 up to 70m (4K 40m / 1080P 70m)	P. Sl.No.:6 Extension Line:HDMI signals up to 4K@30Hz / 4:4:4 up to 70m (4K 40m / 1080P 70m)
30	RFP Page 52, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-12: Technical Specification of 2-CH HD Recorder and Streaming Media Processor	Addition P. Sl.No.:15 Recorder : Support Virtual USB Driver for Software based Video Conferencing
31	RFP Page 52, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-13: Technical Specification of Hybrid NAS Array Box with 180 days Storage retention policy: P. Sl.No.:4 Front-end Ports:The proposed storage array should configured with 8 x 16Gbps FC ports and 4 x 10 GbE or higher speed ports to provide scalable and dedicated connectivity to hosts and for remote replication. All 10 GbE ports should be capable to deliver iSCSI, NFS, CIFS/SMB, sFTP etc. In case iSCSI and NAS protocols are served from different ports then 4x iSCSI and 4xNAS ports should be proposed.	P. Sl.No.:4 Front-end Ports: The proposed storage array should support for 8 x 16Gbps FC ports and should be configured with 4 x 10 GbE copper ports or higher speed ports to provide scalable and dedicated connectivity to hosts and for remote replication. All 10 GbE ports should be capable to deliver iSCSI, NFS, CIFS/SMB, sFTP etc. In case iSCSI and NAS protocols are served from different ports then 4x iSCSI and 4xNAS ports should be proposed.

Flag-A			
Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow			
Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
32	RFP Page 55, SECTION VI - TECHNICAL SPECIFICATIONS	Annexure-14: Technical Specification of Document Camera/Visualizer	Addition P. Sl.No.:8 Digital Zoom: Min 12x P. Sl.No.:9 Image Rotation: 0° / 180° / Flip / Mirror P. Sl.No.:10 Lamp: LED Lamp with brightness adjustment
33	RFP page 57, SECTION VII : QUALIFICATION CRITERIA: Clause 6	1.6. Bidder Service Centres: The Bidder should have a service/support centers in each district head quarters, in Karnataka and the bidders need to submit these details. (Annexure-F)	No Change
34	RFP page 57, SECTION VII : QUALIFICATION CRITERIA	1.8. SERVICE & RMA Setup of OEM: The quoted Product OEM should have its own online-dedicated Product support center along with the toll-free number which is available during working hours and a fully equipped repair and maintenance office in India. Documentary evidence to confirm the presence along with Annexure-H needs to be submitted. (Annexure-H)	No Change
35	RFP page 68, SECTION VII : QUALIFICATION CRITERIA	1.7 Direct Presence of the OEM: The quoted Product OEM should have a direct presence in India. Documentary evidence to confirm the presence along with Annexure-8 needs to be submitted. (Annexure-G)	This Clause not applicable for Line of item Sl.No. 13 Hybrid NAS Array Box with 180 days Storage retention policy
36	RFP page 68, SECTION VII : QUALIFICATION CRITERIA	1.10 PROCESS & QUALITY CERTIFICATIONS: OEM should have CMMI level-3 or Higher certification. Copy of relevant certificates is mandatory. (Annexure-J)	PROCESS & QUALITY CERTIFICATIONS: OEM should have CMMI level-3/ISO 9001 or Higher certification. Copy of relevant certificates is mandatory as per Annexure-J. Annexure-J: We are established and reputable manufacturers of (name and description of goods offered) having factories at (address of factory)have enclosed CMMI level-3/ISO 9001 or Higher certifications per the tender clause.

Flag-A

Corrigendum and Addendum for procurement integrated Hardware (AV/VC Systems) to run VC Platform in Hybrid Mode and for Live streaming of Court Proceedings, as well as for implementation of Paperless workflow

Sl.No.	RFP Page No.	RFP Clause	RFP Clause Corrigendum/Addendum
37	RFP page 94, SECTION XVI - WRITE UP ON SOLUTION REQUIRED: COURT ROOM AUDIO/VIDEO & CONFERENCING SOLUTION	Multiple Speaker Tracking In courtrooms with multiple participants, such as judges, Advocates, witnesses, and litigants, the system can track and switch between speakers as they take turns speaking. This provides a seamless viewing and listening experience for those observing or recording the proceedings.	No Change, Automatic multiple Speaker/Audio Tracking in Courtrooms with multiple participants is core requirement of the project